

## Dak Register on 01/04/2019

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Sectio n to which sent	Nam e	Ac tio n Ta ke n	Li n k Fi le
981/ 201 9	02/0 4/20 19	NIL	SH. P.V.SUBBA RAO, M (T)	TOUR ADVANCE OF RS. 65,000/-	Accou nt Sectio n			
982/ 201 9	02/0 4/20 19	16(1)/ACCO & GH/CESTAT/ALLD/2015	ROHIT KR. SHUKLA, ASST. REGISTRAR	REQUEST FOR ARRANGEME NT OF ACCOMMODA TION IN GUEST HOUSE AT ALLAHABAD FOR REGISTRAR, CESTAT	PA			
983/ 201 9	02/0 4/20 19	CESTAT/AHD/AMDN/CIR CULAR/ORDER/NOTICE/2 013	S.K.TIWARI, ASST. REGISTRAR , CESTAT, AHMEDABA D	HQ OFFICE ORDER NO. 01.(05)/CIRULA R/CESTAT/2017	PA			
984/ 201 9	02/0 4/20 19	NIL	ASSISTANT REGISTRAR , CESTAT, HYDERABA D	ST/1884/2012, ST/2799/2012, ST/2896/2012	PA			
985/ 201 9	02/0 4/20 19	NIL	ASSISTANT REGISTRAR , CESTAT, HYDERABA D	ST/30531/2018- DB	PA			
986/ 201	02/0 4/20	NIL	RISHAD A CHOWDHU	PAYMENT OF REQUISITE	DR(J)			

9	19		RY, VERUS ADVOCATE S	PRE DEPOSIT IN R/O APPEAL AGAINST OIO NO. 34/COMMR/ST/ JBP/2017				
987/ 201 9	02/0 4/20 19	21640/2015/SEC	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 387-389 OF 2016	DR(J)			
988/ 201 9	02/0 4/20 19	22541/2017/SEC-XVII	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 17476 OF 2017	DR(J)			
989/ 201 9	02/0 4/20 19	CESTAT/AHD/ESTT/09/20 16	S.K. TIWARI, ASST.REGIS TRAR, CESTAT, AHMEDABA D	PROGRESS REPORT OF LFD SMART TV IN R/O CESTAT, AHMEDABAD	Comp uter Cell			
990/ 201 9	02/0 4/20 19	45(4)/OS/CESTAT/CHE/08	DEP. REGISTRAR , CESTAT, CHENNAI	ONLINE DISPLAY OF CURRENT ITEM NUMBER TAKEN BY BENCH AND PRUCHASE OF LFD TV	Comp uter Cell			
991/ 201 9	02/0 4/20 19	1/ESTT/CESTAT/KOL/98	DY. REGISTRAR , CESTAT, KOLKATA	AADHAR BASED BOI METRIC ATTENDANCE	Comp uter Cell			
992/ 201 9	02/0 4/20 19	NIL	T. VISWAPRA KASH, DEP REGISTRAR , CESTAT, KOLKATA	REG. ONLINE DISPLAY OF CURRENT ITEMS TAKEN BY BENCH AND PURCHASE OF LFD TV	Comp uter Cell			
993/ 201 9	02/0 4/20 19	NIL	MS. SEEMA	EL	Admin			

2019	4/2019		SADANA, SPS	APPLICATION FROM 08.4.19 TO 12.4.19	Administration Section			
994/2019	02/04/2019	04/CESTAT/HYD/MKM/18	V.P.PANDEY, ASST. REGISTRAR/HOO	FORWARDING OF REQUEST LETTER OF SH. MANENDRA KR. MEENA, UDC FOR ACCEPTING HIS RESIGNATION	Administration Section			
995/2019	02/04/2019	06(2)/GS/HC/PF/CESTAT/ALLD/2018	ROHIT KR. SHUKLA, ASST REGISTRAR	SERVICE BOOK OF SH. GAJENDRA SINGH, HEAD CLERK	Administration Section			
996/2019	02/04/2019	PF/CESTAT/MUM/ADMN/A	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	REQUEST FOR ISSUANCE OF NOC	Administration Section			
997/2019	02/04/2019	CEGAT/MUM/COM/ADV/2010-11	MANAS KR. SINHA, ASST.REGISTRAR, CESTAT, MUMBAI	APPLICATION FOR COMPUTER ADVANCE	Administration Section			
998/2019	02/04/2019	4/12/PERS/KS/AR/CHD-2018	ASST. REGISTRAR, CESTAT, CHANDIGARH	JOINING REPORT OF EL APPLICATION S SUBMITTED BY SH. KRIPA SHANKER, AR	Administration Section			
999/2019	02/04/2019	D-22(1)/CARETAKING/CESTAT/CHE/2019	DEP. REGISTRAR, CESTAT, CHENNAI	TENDER NOTICE FOR HOUSE KEEPING OF CESTAT, CHENNAI-REG.	Administration Section			
100	02/0	G-	DY.	ALLOCATION	Admin			

0/20 19	4/20 19	10(1)/BUDGET/CETAT/CH E/2016	REGISTRAR , CESTAT, CHENNAI	OF FUNDS FY 2018-19	istratio n Sectio n			
100 1/20 19	02/0 4/20 19	A-19(1)/PERS FILE/MMD- M(T)/CHE/2016	DEP. REGISTRAR , CESTAT, CHENNAI	NOC FOR APPLYING SCHENGEN VISA IN R/O SH. MADHU MOHAN DAMODHAR, M (T)	Admin istratio n Sectio n			
100 2/20 19	02/0 4/20 19	CESTAT/AHD/PER/2018	S.K.TIWARI, ASST. REGISTRAR	RELIVING OF SH. J.K. MANDAL, COURT MASTER, MUMBAI	Admin istratio n Sectio n			
100 3/20 19	02/0 4/20 19	NIL	V. RAMGOPAL , STENOGRA PHER	APPLICATION OF SH. P.V.SUBBA RAO, M (J) FOR ONE DAY EL	Admin istratio n Sectio n			
100 4/20 19	02/0 4/20 19	05/CESTAT/HYD/OE/2017	ASST. REGISTRAR , CESTAT, HYDERABA D	REG. PURCHASE OF LFD 48"TV	Admin istratio n Sectio n			
100 5/20 19	02/0 4/20 19	NIL	SH. J.K.GOLAY, SPS TO HON. PRESIDENT	REG. AVAIL OF LTC OF HON. PRESIDENT	Admin istratio n Sectio n			
100 6/20 19	02/0 4/20 19	01/CESTAT/BANG/PKM	C. MANOJ KUMAR, T.O.	RELIEVING ORDER OF SH. PANKAJ KR. MALLICK	Admin istratio n Sectio n			
100 7/20 19	02/0 4/20 19	NIL	SUPER BUILDERS & DEVELOPE RS	CERTIFIED COPY OF FINAL ORDER NO. 57594/2017	DR(J)			

100 8/20 19	02/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	TOUR FOR DELHI FOR THE WEK COMMENCING 08.4.2019 TO 12.4.19	PA			
100 9/20 19	03/0 4/20 19	01/CESTAT/BANG/JUDL	C.MANOJ KR. , T.O, CESTAT, BANGALRO E	FORWARDING OF CROSS OBJECTION IN APPEAL NO. ST/21172/2018	DR(J)			
101 0/20 19	05/0 4/20 19	NIL	MOHINDER SINGH, DR	HALF DAY CL ON 29.3.2019	Admin istratio n Sectio n			
101 1/20 19	05/0 4/20 19	NIL	SANJAI, UDC, CT SECTION	2 DAY COMPENSATO RY LEAVE	Admin istratio n Sectio n			
101 2/20 19	05/0 4/20 19	NIL	SH. M. M. DAMODHA R, M (T)	APPLICATION FOR CL AND EL	Admin istratio n Sectio n			
101 3/20 19	05/0 4/20 19	NIL	SH. P.V.SUBBA RAO, M (T)	APPLICATION FOR EL	Admin istratio n Sectio n			
101 4/20 19	05/0 4/20 19	NIL	SH. M.M.DAMO DHAR, M (T)	INTIMATION REG. COMPLETION OF TRANSACTION UNDER RULE 18(2) OF CCS (CONDUCT) RULES, 1964	Admin istratio n Sectio n			
101 5/20 19	05/0 4/20 19	NIL	SH. M.V.RAVIN DRAN, M (J)	CERTIFICATE OF RELINQUISHM	Admin istratio n			

				ENT OF CHARGE	Section			
101 6/20 19	05/0 4/20 19	NIL		SANJAI, UDC	EL APPLICATION FROM 31.5. TO 14.06	Admin istratio n Sectio n		
101 7/20 19	05/0 4/20 19	CESTAT/AHD/MISC/ORDER SEC/11/2010		S.K.TIWARI, ASST. REGISTRAR , CESTAT, AHMEDABA D	MISC APPLICATION FOR TRANSFER OF APPEAL NO. C/13513/2014	PA		
101 8/20 19	05/0 4/20 19	NIL		NIMROD CHRISTY, SECTION OFFICER (PROTOCOL ), SACHIVALY A, GANDHINA GAR	REG. PROTOCOL OF HONORABLE PRESIDENT	PA		
101 9/20 19	05/0 4/20 19	NIL		CHIEF SECRETAR Y, GOVT. OF GUJRAT, GANDHINA GAR	REG. TOUR OF HONORABLE PRESIDENT	PA		
102 0/20 19	05/0 4/20 19	6677/2019/SEC-ELM		ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3047 OF 2019	DR(J)		
102 1/20 19	05/0 4/20 19	45041/2018/SEC-ELM		ASST. REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL DIARY NO. 45041 OF 2018	DR(J)		
102 2/20 19	05/0 4/20 19	D- 6(1)/LB/CESTAT/CHE/2019		T.K.SARKA R, DEPUTY REGISTRAR	FORWARDING OF LARGER BENCH CASE FILE-REG.	DR(J)		

102 3/20 19	05/0 4/20 19	NIL	S.K.MEENA, UNDER SECRETAR Y(ND-III_	RECRUITMEN T TO THE POST OF MULTI TASKING STAFF EXAM 2019 IN DIFFERENT STATES AND UTS	Admin istratio n Sectio n			
102 4/20 19	05/0 4/20 19	A.50050/49/2018- AD.1C(CESTAT)	S.BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	REQUEST FOR APPROVAL OF ACQUIRING ADDITIONAL OFFICE SPACE AND RENEWAL OF LEASE AND RENT AGREEMENT OF CESTAT, BANGALORE	Admin istratio n Sectio n			
102 5/20 19	05/0 4/20 19	NIL	DR. SMT. VANI ANAND SINGH, REGIONAL DIRECTOR	RECRUITMEN T TO THE POST OF COURT MASTER IN YOUR DEPT. VIDE COMMISION PROPOSED AD. IN PHASE VII/FURNISHIN G OF REVISED REQUISITION	Admin istratio n Sectio n			
102 6/20 19	05/0 4/20 19	CESTAT/AHD/LB/02/2014	S.K.TIWARI, ASST. REGISTRAR	IN COMPLIANCE OF BENCH DIRECTION IN APPEAL NO. E/11752/2013 & E/12298/2013 LISTED BEFORE LARGER	PA			

				BENCH				
102 7/20 19	05/0 4/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	CONSTITUTION OF BENCH FOR ROM	PA			
102 8/20 19	05/0 4/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	NOMINATION OF THIRD MEMBER IN E/531 TO 533/2011 AND OTHERS	PA			
102 9/20 19	05/0 4/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	DISPOSAL STATEMENT FOR MARCH 2019	Computer Cell			
103 10/20 19	05/0 4/20 19	NIL	SH. BIJAY KUMAR, M (T)	DISPOSAL STATEMENT FOR MARCH 2019	Computer Cell			
103 11/20 19	05/0 4/20 19	5/4/DISPLAY BOARD/CESTAT/CHD-2019	ASST.REGISTRAR,CESTAT, CHANDIGARH	FOR APPROVAL FOR PURCHASE OF LFD 48 TV FOR CESTAT CHANDIGARH BENCH	Computer Cell			
103 12/20 19	05/0 4/20 19	CESTAT/MUM/ADMN/LFD	MANAS KR. SINHA, ASST. REGISTRAR	INSTALLATION OF LFD AND DISPLAY BOARD	Computer Cell			
103 1/20 19	05/0 4/20 19	IV(6)44/AE/JPR/2019/2552	RUCHITA VIJ, ADDITIONAL COMMISSIONER (ANTI EVASION), OFFICE OF THE COMMISSIONER, CGST, JAIPUR	SERVICE OF NOTICE FOR HEARING IN APL NO. ST/52952/2018-ST(SM)	DR(J)			



103 4/20 19	05/0 4/20 19	NIL	HIGH COURT, JABALPUR, MP	APPEAL NO. E/1088/2004- NG(SB)	DR(J)			
103 5/20 19	05/0 4/20 19	35069/2018/SEC	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2637-2638 OF 2019	DR(J)			
103 6/20 19	05/0 4/20 19	01/CESTAT/BANG/JUDL	C.MANOJ KR., T.O.,	PENDENCY POSITION FOR SINGLE MEMBER CASES	DR(J)			
103 7/20 19	05/0 4/20 19	01/CESTAT/BANG/RR	ASST. REGISTRAR , CESTAT, BANGALOR E	PENDENCY STATEMENT FOR MARCH 2019	DR(J)			
103 8/20 19	05/0 4/20 19	29185/2018/SEC-XVII	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 933 AND 934 OF 2019	DR(J)			
103 9/20 19	05/0 4/20 19	NIL	DEPUTY REGISTRAR , CESTAT, CHENNAI	STATEMENT SHOWING THE BREAK UP OF CASES PENDING APPEALS FOR MARCH 2019	DR(J)			
104 0/20 19	05/0 4/20 19	NIL	SH. M. M. DAMODHA R, M (T)	APPLICATION FOR CL AND EL	Admin istratio n Sectio n			
104 1/20 19	05/0 4/20 19	NIL	SH. M. M. DAMODHA R, M (T)	INTIMATION REG. COMPLETION OF TRANSANCTI ON UNDER RULE 18(2) OF CCS	Admin istratio n Sectio n			

				(CONDUCT)RUL ES, 1964				
104 2/20 19	05/0 4/20 19	NIL	SH. P. ANJANI KUMAR, M (T)	GRANT OF 5 DAYS EL FROM 08.4.2019 TO 12.4.2019	Admin istratio n Sectio n			
104 3/20 19	05/0 4/20 19	NIL	SH. ANIL G. SHAKKARW AR, M (T)	JOINING REPORT	Admin istratio n Sectio n			
104 4/20 19	05/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	APPLICATION FOR 5 DAYS EL	Admin istratio n Sectio n			
104 5/20 19	05/0 4/20 19	NIL	DR. S.K.PATI, M (T)	REQUEST FOR GRANT OF CL ON 29.3.19 ALONWITH PERMISSION TO STAY AWAY FROM THE HQ AFTER THE COURT HOUR OF 28.3.19 TILL THE EVENING OF 31.3.19	Admin istratio n Sectio n			
104 6/20 19	05/0 4/20 19	NIL	SH. V. PADMANAB HAN, M (T)	AVAILING CL FOR TWO DAYS	Admin istratio n Sectio n			
104 7/20 19	05/0 4/20 19	NIL	SH. P. ANJANI KUMAR, M (T)	GRANT OF ONE DAYS CL ON 2 APRIL 2019	Admin istratio n Sectio n			
104 8/20 19	05/0 4/20 19	CESTAT/MUM/ADMN/NS K	MANAS KR. SINHA, ASST. REGISTRAR	PENSION PAPERS OF MRS. NALINI SIVAKUMAR,	Admin istratio n Sectio			

				SPS FOR AUTHORIZATION OF PENSION	n			
104 9/20 19	05/0 4/20 19	SB/CESTAT/MUM/ADMN/ PJJ	MANAS KR. SINHA, ASST. REGISTRAR	PENSION PAPERS OF MR. P.J. JOSEPH, SPS FOR AUTHORIZATION OF PENSION	Admin istratio n Sectio n			
105 0/20 19	05/0 4/20 19	NIL	SANJAI, UDC, CT SECTION	GRANT OF EXTRA WORK ALLOWANCE-REG.	Admin istratio n Sectio n			
105 1/20 19	05/0 4/20 19	01/CESTAT/BANG/KR	C. MANOJ KR., T.O., CESTAT, BANGALOR E	FORWARDING OF APPLICATION FOR APPLYING FOR PRIVATE VISIT ABROAD	Admin istratio n Sectio n			
105 2/20 19	05/0 4/20 19	NIL	PANKAJ KR. MALLICK, LIA, CESTAT, NEW DELHI	SUBMISSION OF JOINING REPORT	Admin istratio n Sectio n			
105 3/20 19	05/0 4/20 19	NIL	ANITHA JAYAKUMA R, SPS	REG. SANCTIONING OF RAJDHANI AC 2 TIER IN R/O JOURNEY PERFORMED BY AIR	Admin istratio n Sectio n			
105 4/20 19	05/0 4/20 19	01/CESTAT/BANG/PKM	C.MANOJ KR., T.O,	RELIEVING ORDER OF SH. PANKAJ KR. MALLICK, LIA	Admin istratio n Sectio n			
105 5/20 19	05/0 4/20 19	CESTAT/NSK/MUMBAI/2 018	MANAS KR. SINHA, ASST.	STATUS OF THE CASE	Admin istratio n			

			REGISTRAR		Section			
105 6/20 19	05/0 4/20 19	PF/CESTAT/MUM/ADMN/ JKM	MANAS KR. SINHA, ASST. REGISTRAR ,	OFFICE ORDER REG. RELIEVING OF SH. J.K. MANDAL, COURT MASTER	Admin istratio n Sectio n			
105 7/20 19	05/0 4/20 19	06/CESTAT/HYD/COMP/1 5	V.P.PANDE Y, ASST. REGISTRAR , CESTAT, HYDERABA D	RETENTION OF LAPTOP BY M (J) SH. M.V.RAVINDR AN	Admin istratio n Sectio n			
105 8/20 19	05/0 4/20 19	04/CESTAT/HYD/MKM/18	V.P.PANDE Y, ASST. REGISTRAR /HOO	FORWARDING OF REQUEST LETTER DT. 01.4.2019 OF SH. MAHENDRA KR. MEENA, UDC FOR ACCEPTING HIS RESIGNATION	Admin istratio n Sectio n			
105 9/20 19	05/0 4/20 19	11/CESTAT/HYD/ADMN/1 5	V.P.PANDE Y, ASST. REGISTRAR ,	FORWARDING OF CERTIFICATE FO RELINQUISHM ENT OF CHARGES OF M (J) SH. M.V.RAVINDR AN	Admin istratio n Sectio n			
106 0/20 19	05/0 4/20 19	NIL	CESTAT, AHMEDABA D	DRAFT ORDER OF LARGER BENCH	PA			
106 1/20 19	08/0 4/20 19	NIL	SATISH KUMAR, HEAD CLERK	REQUEST FOR OFFICIAL TOUR TO CESTAT DELHI DURING THE	Admin istratio n Sectio n			

				PERIOD 08.4.19 TO 12.4.19				
106 2/20 19	08/0 4/20 19	NIL	MS. SULEKHA BEEVI C.S., M (J) AND SH. M. M. DAMODHA R, M (T)	PERMISSION TO RELIST APPL NO. C/308/2010 AND C/340/2010	PA			
106 3/20 19	08/0 4/20 19	NIL	MS. SULEKHA BEEVI, M (J) AND SH. M.M.DAMO DHAR, M (T)	PERMISSION TO RELIST APL NO. C/41803/2015, C/42416/2015 AND C/42417/2015	PA			
106 4/20 19	08/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	EXTENSION OF TIME OF DELIVERY OF ORDERS IN APL NO. ST/60493/2018	PA			
106 5/20 19	09/0 4/20 19	7(STAT)/CESTAT/KOL/20 09	T.VISWAPR AKASH, DEPT. REGISTRAR	REG. ORDER RESERVE CASES	PA			
106 6/20 19	09/0 4/20 19	A-45(2)/MISC/AR- JUDICIAL/CHE/2010	DEP. REGISTRAR , CESTAT, CHENNAI	DETAILS REG. PRONOUNCE MENT OF RESERVED ORDERS	PA			
106 7/20 19	09/0 4/20 19	37(1)/OUTSOURCING- GROUP C/CESTAT/ALLD/2016	ROHIT KR. SHUKLA, ASST, REGISTRAR /HOO	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF REG.		CT		
106 8/20 19	09/0 4/20 19	NIL	T. VISWAPRA KASH, DEP. REGISTRAR	INTIMATION OF LEAVE FROM 8.4.19 TO 12.4.19	Admin istratio n Sectio n			
106	09/0	08(4)/SB/LDC/PF/CESTAT/	ROHIT KR.	FORWARDING	Admin			

9/20 19	4/20 19	ALLD/2017	SHUKLA, ASST. REGISTRAR /HOO	OF APPLICATION IN R/O SH. SOMBIR, LDC	Administratio n Sectio n			
107 0/20 19	09/0 4/20 19	A.18017/5/2014.AD1C(CES TAT)	S.BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	PAYMENT OF LEGAL FEES TO SH. RAJESH KATYAL, SR. CGSC IN OA NO. 3149/2013	Admin istratio n Sectio n			
107 1/20 19	09/0 4/20 19	37(1)/OUTSOURCINGT- GRP C/CESTAT/ALLD/2015	ROHIT KR. SHUKLA, ASST. REGISTRAR /HOO	EXTENSION OF APPROVAL OF OUTSOURCIN G POST IN CESTAT, ALD. FOR FINANCIAL YEAR 2019-20	Admin istratio n Sectio n			
107 2/20 19	09/0 4/20 19	4(2)/PF/LKS/STENO- II/CESTAT/ALD/2017	ROHIT KR. SHUKLA, ASST. REGISTRAR /HOO	FORWARDING OF INTIMATION APPLIED OF SH. LAVLESH KR. SINGH, STENOII	Admin istratio n Sectio n			
107 3/20 19	09/0 4/20 19	4(2)/PF/LKS/STENO- II/CESTAT/ALD/2017	ROHIT KR. SHUKLA, ASST. REGISTRAR	FORWARDING OF APPLICATION OF SH. LAVLESH KR. SINGH, STENOII	Admin istratio n Sectio n			
107 4/20 19	09/0 4/20 19	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF LEAVE APPLICATION & JOINING REPORT	Admin istratio n Sectio n			
107 5/20 19	09/0 4/20 19	17(1)/MS/CESTAT/ALD/20 15-16	ROHIT KR. SHUKLA, ASST. REGISTRAR /HOO	BENCH WISE DISPOSAL OF CASES DURING MARCH	Comp uter Cell			
107	09/0	NIL	SH. M. M.	ST/40433/2015	PA			

6/20 19	4/20 19		DAMODHAR, M (T)	& 21 OTHER APPEALS IN THE CASE OF MS AKR TEXTILES ADN OTEHRS VS CGST & CE, COIMBATORE				
107 7/20 19	09/0 4/20 19	45(4)/OS/CESTAT/CHE/08	DEP. REGISTRAR, CESTAT, CHENNAI	ONLINE DISPLAY OF CURRENT ITEM NO. TAKEN BY BENCH AND PURCHASE OF LFD TV	Computer Cell			
107 8/20 19	09/0 4/20 19	NIL	P.K.NEELA REDDY, SPS	FORWARDING OF MONTHLY DISPOSAL OF M (J) AND (T)	Computer Cell			
107 9/20 19	09/0 4/20 19	NIL	ALL INDIA REPORTER	FORWARDING OF ALL INDIA REPORTER	Library			
108 0/20 19	09/0 4/20 19	36(1)/MISC/CESTAT/ALOD/2015-16	ROHIT KR. SHUKLA, ASST. REGISTRAR	PENDING OF SINGLE MEMBER CASES	DR(J)			
108 1/20 19	09/0 4/20 19	IV(16)R/175/2018	SANDEEP PAYAL, ASST. COMMISSIO NER	ST APPEAL DY. NO. 52764/18	DR(J)			
108 2/20 19	09/0 4/20 19	2150/2019/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2904-2905 OF 2019	DR(J)			
108 3/20 19	09/0 4/20 19	CESTAT-AHD/JUD/01/07	ASST. REGISTRAR, CESTAT, AHMEDABA	FIGURES REG. TOTAL APPEALS RECEIVED/DISPOSED OFF DURING THE MONTH-REG.	DR(J)			

108 4/20 19	09/0 4/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	SUBMISSION OF STATEMENT OF DISPOSAL FOR MARCH, 2019	DR(J)			
108 5/20 19	09/0 4/20 19	NIL	ASST. REGISTRAR , CESTAT, CHANDIGA RH	MONTHLY REPORT OF MARCH	DR(J)			
108 6/20 19	09/0 4/20 19	29250/2018	ASST. REGISTRAR , SUPREME COURT OF INDIA	2436-2443 OF 2019	DR(J)			
108 7/20 19	09/0 4/20 19	NIL	SH. ANIL. G. SHAKKARW AR, M (T)	JOINING REPORT	Admin istratio n Sectio n			
108 8/20 19	09/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	APPLICATION FOR 5 DAYS EL	Admin istratio n Sectio n			
108 9/20 19	09/0 4/20 19	NIL	ASST. REGISTRAR , CESTAT, CHANDIGA RH	FOR APPROVAL OF PURCHASE OF 48 LFD TV FOR CESTAT, CHANDIGARH	Admin istratio n Sectio n			
109 0/20 19	09/0 4/20 19	A/20(7)PERS FILE/RR- MTS/CESTAT/CHE/2018	DEP. REGISTRAR , CESTAT, CHENNAI	FORWARDING OF JOINING REPORT OF SH. R.RAVICHAND RAN	Admin istratio n Sectio n			
109 1/20 19	09/0 4/20 19	NIL	SH. ASHOK JINDAL M (J)	TOUR FOR DELHI FRO 08.4. TO 12.4.19	Admin istratio n Sectio n			



109 2/20 19	09/0 4/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	JOINING REPORT	Admin istratio n Sectio n			
109 3/20 19	09/0 4/20 19	NIL	SHRADDHA MISHRA, STENO III	REQUEST FOR ONE DAY CL ON 25.3.2019	Admin istratio n Sectio n			
109 4/20 19	09/0 4/20 19	NIL	KRIPA SHANKER, ASST. REGISTRAR	APPLICATION FOR EL	Admin istratio n Sectio n			
109 5/20 19	09/0 4/20 19	NIL	CESTAT, KOLKATA	PENDENCY REPORT FOR MARCH	DR(J)			
109 6/20 19	09/0 4/20 19	V(LAW)HQ/HC/19/2012	K.C.SHARM A, ADDL. COMMISSIO NER	COMMISSIONE R OF CENTRAL EXCISE VS RANBANKA PURVA SAINIK, KOTA	DR(J)			
109 7/20 19	10/0 4/20 19	NIL	ATIN SHARMA, MTS	JOINING REPORT	Admin istratio n Sectio n			
109 8/20 19	10/0 4/20 19	CESTAT/AHD/PER/65/2018	S.K. TIWARI, ASST. REGISTRAR	FORWARDING OF EL APPLICATION IN R/O SH. RAMESH NAIR, M (J)	Admin istratio n Sectio n			
109 9/20 19	10/0 4/20 19	NIL	DEPUTY REGISTRAR , CESTAT, KOLKATA	VIP REFERENCE RECEIVED FROM DR. P. VENUGOPAL, MBBS, HON. MEMBER OF PARLIAMENT	Admin istratio n Sectio n			

				REG. TRANSFER OF SH. GOPINATH, MTS				
110 0/20 19	10/0 4/20 19	01/CESTAT/BANG/KR	C. MANOJ KR. TECNICAL OFFICER	FOWARDING OF APPLICATION FOR APPLYING FOR PRIVATE VISIT ABROAD	Admin istratio n Sectio n			
110 1/20 19	10/0 4/20 19	CESTAT/AHD/PERS/2019	SH. RAJU, MEMBER (T)	JOINING REPORT	Admin istratio n Sectio n			
110 2/20 19	10/0 4/20 19	NIL	SH. P. DINESHA, M (J)	APPLICATION FOR CL	Admin istratio n Sectio n			
110 3/20 19	10/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	JOINING REPORT	Admin istratio n Sectio n			
110 4/20 19	10/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	APPLICATION FOR EL FROM 1 TO 5 APRIL	Admin istratio n Sectio n			
110 5/20 19	10/0 4/20 19	NIL	DR. S.K. PATI, M (J)	JOINING REPORT	Admin istratio n Sectio n			
110 6/20 19	10/0 4/20 19	NIL	ATIN SHARMA, MTS	REVISED EL APPLICATION	Admin istratio n Sectio n			
110	10/0	01/CESTAT/BANG/PKM	UMA	FORWARDING	Admin			

7/20 19	4/20 19		SHANKAR VERMA, ASST. REGISTRAR	OF ORIGINAL SERVICE BOOK	istratio n Sectio n			
110 8/20 19	10/0 4/20 19	NIL	MS. SULEKHA BEEVI C.S.	PERMISSION TO RELIST APL NO. C/41083/2015, C/42416/2015 AND C/42417/2015	PA			
110 9/20 19	10/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	EXTENSION OF TIME OF DELIVERY OF ORDERS IN APL NO. ST/60493/2018	PA			
111 0/20 19	10/0 4/20 19	NIL	MS. SULEKHA BEEVI C.S., M (J)	PERMISSION TO RELIST APL NO. C/308/10 AND C/340/10	PA			
111 1/20 19	10/0 4/20 19	21/CESTAT/HYD/MSTAT/ 15	ASST. REGISTRAR , CESTAT, HYDERABA D	MONTHLY STATEMENT FOR MARCH	DR(J)			
111 2/20 19	10/0 4/20 19	7(STAT)CESTAT/CAL/06	DEP. REGISTRAR , CESTAT, KOLKATA	DISPOSAL AND PENDENCY REPORT FOR MARCH	DR(J)			
111 3/20 19	10/0 4/20 19	01/CESTAT/BANG/COMP	C.MANOJ KR. T.O.	DISPLAY OF CURRENT ITEM TAKEN UP BY THE BENCH	Comp uter Cell			
111 4/20 19	10/0 4/20 19	NIL	SH. P.K. CHOUHAR Y, M (J)	DISPOSAL STATEMENT FOR MARCH	Comp uter Cell			
111 5/20 19	10/0 4/20 19	CESTAT/AHD/DISPOSAL STATEMENT/06/2016	NEHA SINGH, PA TO M (J)	DISPOSAL STATEMENT OF M (J)	Comp uter Cell			

111 6/20 19	10/0 4/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
111 7/20 19	10/0 4/20 19	NIL	SH. M. M. DAMODHA R, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
111 8/20 19	10/0 4/20 19	NIL	SH. P. DINESHA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
111 9/20 19	10/0 4/20 19	NIL	MS. SULEKHA BEEVI C.S.M(J)	DISPOSAL STATEMENT	Comp uter Cell			
112 0/20 19	10/0 4/20 19	NIL	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT OF SH. RAJU	Comp uter Cell			
112 1/20 19	10/0 4/20 19	NIL	C. MANOJ KR., T.O.	DISPOSAL STATEMENT OF SH. ASHOK JINDAL	Comp uter Cell			
112 2/20 19	10/0 4/20 19	01/CESTAT/BANG/BIOMETRIC	UMA SHANKAR VERMA, ASST, REGISTRAR	FORWARDING OF BIO MATRIX ATTENDANCE REPORT	Comp uter Cell			
112 3/20 19	10/0 4/20 19	NIL	SH. V. PADMANAB HAN, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
112 4/20 19	10/0 4/20 19	NIL	T.V.UNIKRI SHNAN, SPS TO M (T)	DISPOSAL STATEMENT	Comp uter Cell			
112 5/20 19	10/0 4/20 19	NIL	SANJAY PRASAD, STENO GR. III TO M (J)	DISPOSAL STATEMENT OF DR. S.K.PATI	Comp uter Cell			
112 6/20 19	10/0 4/20 19	NIL	ARCHANA, PA TO M (J)	DISPOSAL STATEMENT FOR MARCH	Comp uter Cell			
112 7/20 19	11/0 4/20 19	NIL	MANAS KR. SINHA, ASST.	MATTER RELEASED FOR HEARING	PA			

			REGISTRAR, CESTAT, MUMBAI					
112 8/20 19	11/0 4/20 19	NIL	SH. C.L. MAHAR, M (T)	REQUEST FOR PROVIDING A SUBSTITUTE SPS/STENO GR. II	Admin istratio n Sectio n			
112 9/20 19	11/0 4/20 19	PF/CESTAT/MUM/ADMN/ SDN	MANAS KR. SINHA, AST. REGISTRAR	INTIMATION UNDER RULE 18(2) OF CCS (CONDUCT RULES) IN R/O IMMOVABLE PROPERTY OF SH. SHASHIKANT D. NAIK, MTS	Admin istratio n Sectio n			
113 0/20 19	11/0 4/20 19	NIL	ASST. REGISTRAR , CESTAT, CHANDIGA RH	APPLICATION FOR STENO IN ESIC SUBMITTED BY SH. KAILASH, STENO-II, CESTAT, CHANDIGARH	Admin istratio n Sectio n			
113 1/20 19	11/0 4/20 19	NIL	SANJAI, UDC, CT SECTION	APPLICATION FOR 3 DAYS COMPENSATO RY LEAVE	Admin istratio n Sectio n			
113 2/20 19	11/0 4/20 19	NIL	SANJAI, UDC, CT SECTION	APPLICATION FOR 1 DAY COMPENSATO RY LEAVE	Admin istratio n Sectio n			
113 3/20 19	12/0 4/20 19	5/CESTAT/HYD/OE/17/75 DTD 8.4.19	AR, HYDERABA D	PROCUMENT OF MART 48 TV FOR HYDERABAD	Comp uter Cell			
113 4/20 19	12/0 4/20 19	NIL	AR, HYDERABA D	REPLY REGARDING QUERY FOR	Admin istratio n			

				RENEWAL OF LEASE AGREEMENT	Section			
113 5/20 19	15/0 4/20 19	36(1)/MISC.JUDL/CESTAT/ALD/2015 DTD 29.3.19	AR, ALLAHABAD	REPLY TO ORDER DTD. 29.3.19 REG. LFD	Computer Cell			
113 6/20 19	15/0 4/20 19	18(1)/MISC/CESTAT/ALD/15 DTD 9.4.19	AR, ALLAHABAD	REGARDING REGISTRATION OF GEM	Computer Cell			
113 7/20 19	15/0 4/20 19	5/CESTAT/HYD/OE/17/75 DTD 8.4.19	AR, HYDERABAD	PROCUREMENT OF LFD	Computer Cell			
113 8/20 19	15/0 4/20 19	NIL	J.K. GOLAY, SPS, DELHI	C,L. 10.4. AND 11.4.19	Administration Section			
113 9/20 19	15/0 4/20 19	NIL	PUSHKAR SINGH, MTS, DELHI	15.4 AND 16.4.19 COMPENSATORY	Administration Section			
114 0/20 19	15/0 4/20 19	NIL	SHRADDHA MISHRA, STENO, DELHI	12.4. AND 15.4.19 C,L AND R.H	Administration Section			
114 1/20 19	15/0 4/20 19	11/CESTAT/HYD/ADMN/72 DTD 3.4.19	AR, HYDERABAD	RELIEVING ORDER OF MAHENDRA KR. MEENA, UDC	Administration Section			
114 2/20 19	15/0 4/20 19	NIL	SPS TO C.J. MATHEW, M(T), MUMBAI	12.6.19 TO 5.7.19 24 DAYS E.L	Administration Section			
114 3/20 19	15/0 4/20 19	NIL	SH. B. PRAMOD, CENTRAL GOVT COUNSEL	SUBMISSION OF BILL	Administration Section			

114 4/20 19	15/0 4/20 19	C.18018/2/2019-AD.1C DTD 8.4.19	UNDER SECRETAR Y, AD.1C	O.A. 2363/18 N.K. BAJPAI VS UOI	Admin istratio n Sectio n			
114 5/20 19	15/0 4/20 19	NIL	SH. B. PRAMOD, CENTRAL GOVT. COUNSEL	FORWARDING PAPER BOOK	Admin istratio n Sectio n			
114 6/20 19	15/0 4/20 19	1/CESTAT/HYD/ESTT/77 DTD 8.4.19	AR. HYDERABA D	REQUEST FOR LOWER TDS RECD. FROM HMWSSB	Admin istratio n Sectio n			
114 7/20 19	15/0 4/20 19	11/CESTAT/HYD/ADMN/1 5 DTD 9.4.19	AR, HYDERABA D	CLOSED HOLIDAY ON 11.4.19 DUE TO ELECTION	Admin istratio n Sectio n			
114 8/20 19	15/0 4/20 19	NIL	AR, HYDERABA D	CLARIFICATIO N REG. RENEWAL OF LEASE AGREEMEENT	Admin istratio n Sectio n			
114 9/20 19	15/0 4/20 19	D.NO. 5660/2009/SEC	SCI	C.A. NO. 3993 OF 2009	DR(J)			
115 0/20 19	15/0 4/20 19	17301/2018/SEC-XVII DTD. 3.4.19	SCI	c.a. no. 6889 of 2018	DR(J)			
115 1/20 19	15/0 4/20 19	4216/2013/SEC DTD 3.4.19	SCI	C.A. NO. 2540- 2541 OF 2013	DR(J)			
115 2/20 19	15/0 4/20 19	D.NO. 5440/2019/SEC DTD 3.4.19	SCI	C.A. NO. 3354 OF 2019	DR(J)			
115 3/20 19	15/0 4/20 19	CESTAT/AHD/MISC/ORD ER/124 DTD 9.4.19	AR, AHMEDABA D	MISC. APPL FOR TRF OF C/13513/2014 TO MUMBAI	PA			
115 4/20	15/0 4/20	NIL	BIJAY KUMAR,	REQUEST FOR RELISTING OF	PA			

19	19		M(T), DELHI	APPEALS				
115 5/20 19	15/0 4/20 19	3(6)/MISC/JUDL/CHD/17-18	AR, CHANDIGARH	DOO IN E/2/2009, ST/622,706, 3225-3226/09	PA			
115 6/20 19	16/0 4/20 19	NIL	SH. KRIPA SHANKAR, AR, CHANDIGARH	IMPLEMENTATION OF ORDER DATED 27.3.19 OF DELHI HIGH COURT	Admin istratio n Sectio n			
115 7/20 19	16/0 4/20 19	CESTAT/AHD/PER/60/2016 DTD 16/4/19	AR, AHMEDABAD	RELIEVING ORDER OF SH. MANSUKH N. PARMAR, MTS	Admin istratio n Sectio n			
115 8/20 19	16/0 4/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	MATTER RELEASED FOR RELISTING	PA			
115 9/20 19	16/0 4/20 19	NIL	SH. SANJIV SRIVASTAVA, M (T)	TOUR TO CHANDIGARH	PA			
116 0/20 19	16/0 4/20 19	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA, ASST. REGISTRAR	PRONOUNCEMENT OF ORDERS	PA			
116 1/20 19	16/0 4/20 19	NIL	VRL LOGISTICS LTD.	CESTAT CASE AT AHMEDABAD	PA			
116 2/20 19	16/0 4/20 19	34/PERSN/CEGAT/CAL/2000	DEP. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF LEAVE APPLICATION SH. S.K. VERMA, ASST. REGISTRAR	Admin istratio n Sectio n			
116 3/20 19	16/0 4/20 19	3/5/MISC/ADMN	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	REPLY OF CIRCULAR DTD. 02.4.2019 RECEIVED FROM SPS, STENO. II AND	Admin istratio n Sectio n			



				III AT CESTAT, CHANDIGARH				
116 4/20 19	16/0 4/20 19	NIL		SH. C.L. MAHAR, M (T)	REQUEST FOR ALLOWING TWO DAYS CL FOR 15 AND 16 APRIL 2019 REG.	Admin istratio n Sectio n		
116 5/20 19	16/0 4/20 19	NIL		SH. P. DINESHA, M (J)	APPLICATION FOR CL	Admin istratio n Sectio n		
116 6/20 19	16/0 4/20 19	NIL		MS. SEEMA SADANA, SPS	JOINING REPORT AND EXTENSION OF EL	Admin istratio n Sectio n		
116 7/20 19	16/0 4/20 19	NIL		SH. V. PADMANAB HAN, M (T)	FORWARDING OF TWO APARS IN R/O SH. L.P.PANT, SPS & MS. REKHA SHEKHAWAT, STENO GR. II	Admin istratio n Sectio n		
116 8/20 19	16/0 4/20 19	01/CESTAT/BANG/ISS		UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF APPLICATION FOR CORRECTION IN SENIORITY LIST OF STENO III REG.	Admin istratio n Sectio n		
116 9/20 19	16/0 4/20 19	CESTAT/AHD/PER/79/2019		S.K.TIWARI, ASST. REGISTRAR	FORWARDING OF JOINING REPORT DTD. 01.4.19 IN R/O SH. J.K. MANDAL, COURT MASTER, CESTAT, AHMEDABAD	Admin istratio n Sectio n		

117 0/20 19	16/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	CASUAL LEAVE APPLICATION	Admin istratio n Sectio n			
117 1/20 19	16/0 4/20 19	NIL	ANIL KR. , MTS	APPLICATION FOR CL AND COMPENSATO RY LEAVE	Admin istratio n Sectio n			
117 2/20 19	16/0 4/20 19	NIL	UMA SHANKAR VERMA, ASST REGISTRAR	FORWARDING OF COMMENTS/R EPRESENTATI ON ON RR FOR SPS/STENO	Admin istratio n Sectio n			
117 3/20 19	16/0 4/20 19	CESTAT/MUM/ACCOUNT S	MANAS KR. SINHA, ASST. REGISTRAR	REQUIREMEN T OF ADDITIONAL FUND IN IT HEAD	Accou nt Sectio n			
117 4/20 19	16/0 4/20 19	R.20011/59/2019-AD.1C (CESTAT)	S. BHOWMICK , UNDER SECRETAR Y TO THE GOVT. OF INDIA	TRANSFER OF RTI APPLICATION		CPI O		
117 5/20 19	16/0 4/20 19	NIL	AIR INDIA	INVOICE NO. DEL/P/6996914 760		CT		
117 6/20 19	16/0 4/20 19	NIL	AIR INDIA	INVOICE NO. DEL/P/6996914 758		CT		
117 7/20 19	16/0 4/20 19	NIL	AIR INDIA	INVOICE DEL/P/6996914 902		CT		
117 8/20 19	16/0 4/20 19	NIL	SH. C.L. MAHAR, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
117 9/20 19	16/0 4/20 19	NIL	N. RAJA, SPS TO M (J)	DISPOSAL STATEMENT OF SH.	Comp uter Cell			

				S.S.GARG				
118 0/20 19	16/0 4/20 19	E.11022/1/2013- AD(HINDI4)	DR. SATISH CHANDRA, JOINT DIRECTOR	ANNUAL PROGRAMME REG. WORK IN HINDI	DR(J)			
118 1/20 19	16/0 4/20 19	E/30011/2/1019-HINDI4	JAGMOHAN SINGH NEGI, ASST. DIRECTOR	QUARTERLY REPORT	DR(J)			
118 2/20 19	16/0 4/20 19	NIL	MS M MAHIPAL & COMPANY	ADJOURNMENT OF HEARING TO BE HELD ON 12.4.19	DR(J)			
118 3/20 19	16/0 4/20 19	NIL	MANISH AGRAWAL, FOR OP AGRAWAL CA	NOTICE OF HEARING ISSUED FROM CESTAT IN MS METRO CEMENT & MINES	DR(J)			
118 4/20 19	16/0 4/20 19	NIL	MANISH AGARWAL, FOR OP AGRAWAL CA	NOTICE OF HEARING ISSUED FROM CESTAT IN THE CASE OF MS HOTEL RESIDENCY PALACE	DR(J)			
118 5/20 19	16/0 4/20 19	NIL	MANISH AGRAWAL, FOR OP AGRAWAL CA	NOTICE OF HEARING FROM CESTAT IN THE CASE OF MS MARUDHARA MOTORS	DR(J)			
118 6/20 19	16/0 4/20 19	IV(6)15/AE/JPR/2018	RUCHITA VIJ, ADDITIONAL COMMISSIONER (ANTI EVASION)	SERVICE OF STAY/MISC ORDER NO. MO/50131/2019- SM DTD. 28.2.2019	DR(J)			
118	16/0	5590/2004/SEC-XVII	ASSISTANT	CIVIL APPEAL	DR(J)			

7/20 19	4/20 19		REGISTRAR , SUPREME COURT OF INDIA	NO. 3159 OF 2004				
118 8/20 19	16/0 4/20 19	45344/2018/SEC-ELM	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2408 OF 2019	DR(J)			
118 9/20 19	16/0 4/20 19	NIL	SH. M.M. DAMODHA R, M (T)	ST/40433/2015 & 21 OTHER APPEALS IN THE CASE OF MS AKR TEXTILES AND OTHERS VS CGST & CE, COIMBATORE	PA			
119 0/20 19	16/0 4/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	CONSTITUTIO N OF BENCH	PA			
119 1/20 19	16/0 4/20 19	NIL	SPS TO MEMBER (T)	DISPOSAL STATEMENT OF SH. C.J.MATHEW, M (T)	Comp uter Cell			
119 2/20 19	16/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	JOINING REPORT	Admin istratio n Sectio n			
119 3/20 19	16/0 4/20 19	NIL	DR. D.M. MISRA, M (J)	GRANT OF THREE DAYS LEAVE ON 15, 16 & 18 APRIL 2019	Admin istratio n Sectio n			
119 4/20 19	16/0 4/20 19	NIL	SH. P.K. CHOUDHAR Y, M (J)	REG. SUPERANNUA TION OF SH. V. PADMANABH AN, M (T)	Admin istratio n Sectio n			
119	16/0	NIL	MS.	JOINING	Admin			

5/20 19	4/20 19		ARCHANA WADHWA, M (J)	REPORT	Administratio n Sectio n			
119 6/20 19	16/0 4/20 19	NIL	MS. ARCHANA WADHAWA, M (J)	CASUAL LEAVE REG.	Admin istratio n Sectio n			
119 7/20 19	16/0 4/20 19	NIL	CHANDERK ANTA, SPS	JOINING REPORT	Admin istratio n Sectio n			
119 8/20 19	16/0 4/20 19	NIL	RITESH SHAH, ASST. MANAGER	SETTLEMENT OF INVOICES/CRE DIT NOTE	Admin istratio n Sectio n			
119 9/20 19	18/0 4/20 19	NIL	ARCHIT BOHRA, SENIOR ASSOCIATE	REQUEST SEEKING ADJOURNMENT OF MATTER LISTED ON 15.4.2019	DR(J)			
120 0/20 19	18/0 4/20 19	NIL	ARCHIT BOHRA, SENIOR ASSOCIATE	REQUEST SEEKING ADJOURNMENT OF MATTER LISTED ON 15.4.2019	DR(J)			
120 1/20 19	18/0 4/20 19	IV(16)30/R/UDR/445/2016	K. C. SHARMA, ADDITIONA L COMMISSIONER	REQUEST FOR PROVIDING APPEAL NO.	DR(J)			
120 2/20 19	18/0 4/20 19	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR CL	Admin istratio n Sectio n			
120	18/0	NIL	MAHESH	COMMENTS/R	Admin			

3/20 19	4/20 19		KR. SPS	EPRESENTATI ONS INVITED FROM SPS/STENO	istratio n Sectio n			
120 4/20 19	18/0 4/20 19	NIL	T. VISWAPRA KASH, DEP REGISTRAR	INTIMATION OF LEAVE FROM 8.4.19 TO 12.4.19	Admin istratio n Sectio n			
120 5/20 19	18/0 4/20 19	NIL	DY. REGISTRAR , CESTAT, KOLKATA	RQUEST TO INACTIVE THE BHAVISHYA PORTAL ENTREIS	Admin istratio n Sectio n			
120 6/20 19	18/0 4/20 19	NIL	ROHIT KR. SHUKLA, ASST. REGISTRAR /HOO	REQUEST FOR 02 DAYS CL ON 18.4.19 & 22.4.19	Admin istratio n Sectio n			
120 7/20 19	18/0 4/20 19	NIL	SHRADDHA MISHRA, STENO GR.III	COMMENTS/R EPRESENTATI ONS INVITED FROM SPS/STENO	Admin istratio n Sectio n			
120 8/20 19	18/0 4/20 19	NIL	REKHA SHEKHAWA T, STENO GR. II	REQUEST FOR AMENDMENT IN RR OF STENO GR.II	Admin istratio n Sectio n			
120 9/20 19	18/0 4/20 19	NIL	BHANU MEHTA, STENO II	REQUEST FOR AMENDMENT IN RR 2019	Admin istratio n Sectio n			
121 0/20 19	18/0 4/20 19	NIL	TEJO SHRI	AMENDMENT IN RR OF STENOII	Admin istratio n Sectio n			
121 1/20 19	18/0 4/20 19	NIL	DOROTHY JOSEPH, STENO GR. II	REQUEST FOR AMENDMENT IN RR OF STENO II	Admin istratio n Sectio			

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121 2/20 19	18/0 4/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING OF C/50196, 50523 & 51595/18	PA			
121 3/20 19	18/0 4/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING OF E/51050, 51200- 51202,51264	PA			
121 4/20 19	18/0 4/20 19	NIL	SH. C.L.MAHAR, M (T)	PRONOUNCEM ENT OF ST/ROM/50997	PA			
121 5/20 19	22/0 4/20 19	CESTAT/CR/2019	V.P.PANDE Y, ASST. REGISTRAR , CESTAT, HYDERABA D	NOMINATIN OF 3RD MEMBER IN DOO IN ST/270/2010	PA			
121 6/20 19	22/0 4/20 19	NIL	C.L. MAHAR, M(T)	PRONOUNCEM ENT OF ST/52694/2015	PA			
121 7/20 19	22/0 4/20 19	NIL	J.K. GOLAY, SPS	PRONOUNCEM ENT OF ST/59109/2013	PA			
121 8/20 19	22/0 4/20 19	NIL	SH. C.L.MAHAR, M (T)	PRONOUNCEM ENT OF APPEALS	PA			
121 9/20 19	23/0 4/20 19	11.4.19/DHC/WRITS/RKP/2 019	ADMN. OFFICER JUDL(WRIT S) FOR REGISTRAR GENERAL, HIGH COURT, NEW DELHI	WP. NO. 15825/2006	PA			
122 0/20 19	23/0 4/20 19	NOC/313496244/19	MINISTRY OF EXTERNAL AFFAIRS, GOVT. OF INDIA,	CONFIRMATIO N OF IDENTITY CERTIFICATE (NOC) ISSUED IN R/O SH. MATHEW JOSELET CHACKALAKA	Admin istratio n Sectio n			

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122 1/20 19	23/0 4/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTIGN OF APPEALS	PA			
122 2/20 19	24/0 4/20 19	NIL	SH. P.V.SUBBA RAO, M (T)	REG. REPRESENTAT ION OF OF CESTAT BAR ASSOCIATION	PA			
122 3/20 19	24/0 4/20 19	30/CESTAT/HYD/REGIST RY/2016	ASST, REGISTRAR , CESTAT, HYDERABA D	FORWARDING OF DATA OF ADVOCATES/C OUNELS MOSTLY APPEARING BEFORE THE REGIONAL BENCH	Comp uter Cell			
122 4/20 19	24/0 4/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR RELISTING OF C/51578 & OTHERS	PA			
122 5/20 19	24/0 4/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNCEM ENT OF E/51976/2018	PA			
122 6/20 19	24/0 4/20 19	NIL	RITESH SHAH, ASST MANAGER- FIN	SETTLEMENT OF INVOICES		CT		
122 7/20 19	24/0 4/20 19	A- 11(1)/VACANCIES/CHE/20 16	K.S. RAMESH, CESTAT, CHENNAI	DRAFT RECRUITMEN T FOR PS/STENO	Admin istratio n Sectio n			
122 8/20 19	24/0 4/20 19	CESTAT/AHD/PER/60/201 6	S.K. TIWARI, ASST. REGISTRAR	RELIVING ORDER OF SH. MANSUKH N. PARMAR, MTS	Admin istratio n Sectio n			
122	24/0	NIL	S.K.TIWARI,	EXTENSION	Admin			



9/20 19	4/20 19		ASST. REGISTRAR	OF DEPUTATION PERIOD FOR ONE YEAR SH. MANSUKH N. PARMAR	istratio n Sectio n			
123 0/20 19	24/0 4/20 19	NIL	NEHA SINGH, PA TO M (J)	PERMISSION OF M (J) FOR PRIVATE VISIT ABROAD	Admin istratio n Sectio n			
123 1/20 19	24/0 4/20 19	CESTAT/AHD/PER/66/201 8	S.K.TIWARI, ASST. REGISTRAR	FORWARDING OF LEAVE APPLICATION OF SH. RAJU, M (T)	Admin istratio n Sectio n			
123 2/20 19	24/0 4/20 19	01/CESTAT/BANG/SS	UMA SHANKAR VERMA ASST. REGISTRAR	FORWARDING OF COMMENTS/R EPRESENTATI ON ON THE DRAFT RR FOR SPS/STENO- REG.	Admin istratio n Sectio n			
123 3/20 19	24/0 4/20 19	NIL	MS. RACHNA GUPTA, M (J)	EXTENSION OF CHILD CARE LEAVE	Admin istratio n Sectio n			
123 4/20 19	24/0 4/20 19	NIL	SH. ASHOK JINDAL, M (J)	PERMISSION TO VISIT USA	Admin istratio n Sectio n			
123 5/20 19	24/0 4/20 19	NIL	SANJIV SRIVASTAV A, M (T)	CL APPLICATION	Admin istratio n Sectio n			
123 6/20 19	24/0 4/20 19	DRT-II/AHD/PF/2019	ASST. REGISTRAR , DEBTS RECOVERY	EXTENSIO OF DEPUTATION OF SH. MANSUKH N	Admin istratio n Sectio			

			TRIBUNAL	PARMAR	n			
123 7/20 19	24/0 4/20 19	NIL	SH. M. M. DAMODHA R, M (T)	JOINING REPORT	Admin istratio n Sectio n			
123 8/20 19	24/0 4/20 19	NIL	GAURAV MESHRAM ASST. COMMISSIO NER	ORDER NO. 03/REF/CGST/A C/2019-10 REG.	DR(J)			
123 9/20 19	24/0 4/20 19	NIL	KC SHARMA, ADDITIONA L COMMISSIO NER	REQUEST FOR PROVIDING APPEAL NO.	DR(J)			
124 0/20 19	24/0 4/20 19	ST/FBD/JK/R II/07/10	ASST. COMMISSIO NER, GST, FARIDABA D	STATUS OF ST/757/210	DR(J)			
124 1/20 19	24/0 4/20 19	3628/2018/SEC-XVII	ASST. REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3138 OF 2018	DR(J)			
124 2/20 19	24/0 4/20 19	NIL	M/S LAMPCAP INDIA PVT. LTD	APPEAL NO. E/51052/2017	DR(J)			
124 3/20 19	24/0 4/20 19	NIL	GST, SOUTH DELHI	SUPPLY CERTIFIED COPY OF ORDER NO. 50937/2018	DR(J)			
124 4/20 19	25/0 4/20 19	NIL	ANIL CHOUDHAR Y, M (J)	PERMISSION FOR PRONOUNCEM ENT IN ST/52525/2018- SM	PA			
124	25/0	NIL	MANAS KR.	CONSTITUTIO	PA			

5/20 19	4/20 19		SINHA, ASST. REGISTRAR	N OF BENCH IN ROM				
124 6/20 19	25/0 4/20 19	CESTAT/AHD/ADMN/CIR CULAR/ORDER/NOTICE/2 /2103	S.K. TIWARI, ASST.REGIS TRAR	COMPLIANCE OF HQ CIRCULAR NO. 01(05)/CIRCUL AR/CESTAT/20 17	Comp uter Cell			
124 7/20 19	25/0 4/20 19	CESTAT/AHD/ESTT/09/20 16	S.K.TIWARI, ASST. REGISTRAR	REQUEST FOR ONE NEW SERVER IN CESTAT AHMEDABAD	Comp uter Cell			
124 8/20 19	25/0 4/20 19	NIL	DR. D.M.MISRA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
124 9/20 19	25/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
125 0/20 19	26/0 4/20 19	7258/2019/SEC-XVII	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3736 OF 2019	DR(J)			
125 1/20 19	26/0 4/20 19	NIL	MS. SULEKHA BEEVI C.S., M (J)	REG. RECTIFICATIO N OF LEAVE STATEMENT	DR(J)			
125 2/20 19	26/0 4/20 19	21137/2018/SEC-XVII	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	CIVIL APPEAL NO. 9138 OF 2018	DR(J)			
125 3/20 19	26/0 4/20 19	NIL	PANKAJ MAHARSHI, RAJASTHA N, JAIPUR	ST APPEAL NO. 52925/2016 REG.	DR(J)			
125 4/20 19	26/0 4/20 19	VIII/SIIB/CUS/ACC IMPORT/76/2019	V SANGEETA, COMMISSIO NER	REQUEST FOR MAKING AVAILABLE ORIGINAL	DR(J)			

				FILE AND ORDER DTD. 22.11.96 PASSED BY SH. S.S.KANG, M (J) AND SH. SHIBEN K DHAR, M (T)				
125 5/20 19	26/0 4/20 19	NIL	JINTENDRA CHUNILAL, M/S MONITO ENTERPRISE	ORDERED CTA-75 AS ENFORCEABLE CTN RULES	DR(J)			
125 6/20 19	26/0 4/20 19	NIL	RANJU MADHRA, SPS	PERMISSION TO BUY LADIES PURSE		CT		
125 7/20 19	26/0 4/20 19	NIL	DY MANAGER (AC) LC, MAHANAGAR TELEPHONE NIGAM LTD	REVISED BILL FOR 34 MBPS CIRCUIT LC ID 4000015569	Computer Cell			
125 8/20 19	26/0 4/20 19	NIL	DY. MANAGER, MAHANAGAR TEL NIGAM LTD	REVISED BILL FOR 34 MBPS CIRCUIT LC ID 40000015569		CT		
125 9/20 19	26/0 4/20 19	NIL	MTNL	BILL FOR TELEPHONE	Computer Cell	CT		
126 0/20 19	26/0 4/20 19	01/CESTAT/BANG/ADMN	UMA SHANKAR VERMA, ASST REGISTRAR	INFO. FOR PUBLICATION TELEPHONE DIRECTORY 2019		CT		
126 1/20 19	26/0 4/20 19	NIL	SH. M.M.DAMODHAR, M (T)	STATION LEAVE PERMISSION	Administration Section			
126	26/0	NIL	ANJANI,	REQUEST FOR	Admin			

2/20 19	4/20 19		HINDI TRANSLAT OR	IMPLEMENTA TION OF DELHI HIGH COURT ORDER DTD 3/4/2019 IN WP 7611/2017	istratio n Sectio n			
126 3/20 19	26/0 4/20 19	NIL	ASST. REGISTRAR /SPS, CESTAT, CHANDIGA RH	APPLICATION FOR NTPC 2019 SUBMITTED BY MR. RAVI SHEKHAR CHAUDHARY, UDC	Admin istratio n Sectio n			
126 4/20 19	26/0 4/20 19	CESTAT/AHD/PER/10/201 7	S.K. TIWARI, ASST. REGISTRAR	PROMOTION TO THE POST OF COURT MASTER IN R/O SH. RAJESH KR., HC, CESTAT, AHMEDABAD	Admin istratio n Sectio n			
126 5/20 19	26/0 4/20 19	2(3)/PF/RKS/CESTAT/ALL D/2017	ANIL G. SHAKKARW AR, M (T)	PERMISSION FOR INVITRO FERTILISATIO N APPLICATION FROM SH. ROHIT KR. SHUKLA	Admin istratio n Sectio n			
126 6/20 19	26/0 4/20 19	NIL	SHRADDHA MISHRA, STENO GR.II	UPDATING FAMILY DECLARATIO N/DETAILS OF DEPENDENTS IN THE SERVICE BOOK	Admin istratio n Sectio n			
126 7/20 19	26/0 4/20 19	NIL	SUNDEEP CHOPRA, UDC	UPDATION OF RELEVANT DETAILS IN THE SERVICE BOOK	Admin istratio n Sectio n			
126	26/0	NIL	SHOBHA	F. NO.	Admin			

8/20 19	4/20 19		RAJESH, STENO GR. II	A.12018/3/2018- AD.1C	Administratio n Sectio n			
126 9/20 19	26/0 4/20 19	NIL	SANJAY PRASAD, STENO GR. III	F. NO. A.12018/3/2018- AD.1C	Admin istratio n Sectio n			
127 0/20 19	26/0 4/20 19	NIL	REKHA PALLI, IN THE HIGH COURT OF DELHI	WP 7611/2017	Admin istratio n Sectio n			
127 1/20 19	26/0 4/20 19	D-1/CESTAT/ACCN/2007- VOLII	DEPUTY REGISTRAR , CESTAT, CHENNAI	REQUEST OF ITINERARY OF HON. PRESIDENT	PA			
127 2/20 19	26/0 4/20 19	D-1/CESTAT/ACCN/2007- VOLOIII	DEP. REGISTRAR , CESTAT, CHENNAI	REQUEST OF ITINERARY OF REGISTAR, CESTAT	PA			
127 3/20 19	26/0 4/20 19	NIL	SH. BIJAY KUMAR, M (T)	PRONOUNCEM ENT OF E/52726 & OTHERS	PA			
127 4/20 19	26/0 4/20 19	NIL	SH. SANJIV SRIVASTAV A, M (T)	STATION LEAVE PERMISSION	Admin istratio n Sectio n			
127 5/20 19	26/0 4/20 19	NIL	GAJENDRA SINGH, HEAD CLERK	REQEUST FOR RETENTION OF GOVT. ACCOMMODA TION	Admin istratio n Sectio n			
127 6/20 19	26/0 4/20 19	NIL	SH. P. ANJANI KR. M (T)	REQUEST FOR GRATN OF CL ON 18.4.2019	Admin istratio n Sectio n			
127 7/20	26/0 4/20	NIL	TEJOSHRI, STENO GR.	APPLICATION FOR CL	Admin istratio			

19	19		II		n Sectio n			
127 8/20 19	26/0 4/20 19	NIL	MS. SEEMA SADANA, SPS	GRANT FOR PURCHASE OF PURSE		CT		
127 9/20 19	26/0 4/20 19	NIL	PARMOD KR. PA TO M (T)	REG. BOOKING OF TICKETS OF M (T)		CT		
128 0/20 19	26/0 4/20 19	NIL	ROHIT KR. SHUKLA	SANCTION OF RS. 204760 FOR PURCHASING LFD TV		CT		
128 1/20 19	26/0 4/20 19	NIL	MANAS KR. SINHA, AST REGISTRAR	DETAILED ORDER AFTER 6 MONTHS	PA			
128 2/20 19	29/0 4/20 19	NIL	SATISH KUMAR, HEAD CLERK	REQUEST FOR OFFICIAL TOUR TO CESTAT, NEW DELHI	Admin istratio n Sectio n			
128 3/20 19	29/0 4/20 19	15(1)/CESTAT/PEN/LK- CM/2012	DEP. REGISTRAR , CESTAT, CHENNAI	VETTING UP/VERIFICAT ION OF PAY FIXATION ORDER-REG.	Admin istratio n Sectio n			
128 4/20 19	29/0 4/20 19	01/CESTAT/BANG/NS/	UMA SHANKAR VERMA, ASST.REGIS TRAR	FORWARDING OF APPLICATION FOR HIGHER STUDY IN DEGREE COURSE-REG.	Admin istratio n Sectio n			
128 5/20 19	29/0 4/20 19	CESTAT/AHD/PER/60/201 6	S.K.TIWARI, ASST. REGISTRAR	RELIEVING OF SH. MANSUKH N. PARMAR, MTS, CESTAT, AHMEDABAD	Admin istratio n Sectio n			
128 6/20 19	29/0 4/20 19	NIL	S.K.TIWARI, ASST REGISTRAR	CIRCULAR REG CLOSURE OF OFFICE ON 23 APRIL ON	Admin istratio n Sectio			

				ACCOUNT OF ELECTION	n			
128 7/20 19	29/0 4/20 19	18(1)/MISC/CESTAT/ALL D/2015	ROHIT KR. SHUKLA, ASST REGISTRAR	NOMINATION OF HOO/DOO & CPIO FROM 29.4.2019 TO 03.5.19	Admin istratio n Sectio n			
128 8/20 19	29/0 4/20 19	2(3)/PF/RKS/CESTAT/ALL D/2017	ROHIT KR. SHUKLA	FORWARDING OF LEAVE APPLICATION OF SH. ROHIT KR. SHUKLA	Admin istratio n Sectio n			
128 9/20 19	29/0 4/20 19	NIL	MS. ARCHANA WADHWA, M (J)	MEDICAL LEAVE	Admin istratio n Sectio n			
129 0/20 19	29/0 4/20 19	NIL	SH. SANJIV SRIVASTAV A, M (T)	STATION LEAVE PERMISSION	Admin istratio n Sectio n			
129 1/20 19	29/0 4/20 19	16(1)/ACCO & GH/CEESTAT/ALD/2015	ROHIT KR. SHUKLA, ASST REGISTRAR	APPROVAL FOR INTERNAL MODULAR PARTITION FOR CESTAT BENCH AT NEW PREMISES	Admin istratio n Sectio n			
129 2/20 19	29/0 4/20 19	NIL	DEPUTY REGISTRAR , CESTAT, CHENNAI	REQUEST OF ITINERARY OF HON. PRESIDENT	PA			
129 3/20 19	29/0 4/20 19	5/4/DISPLAY BOARD/CESTAT/CHD201 9	ASST. REGISTRAR , CESTAT, CHANDIGA RH	FOR APPROVAL FOR PURCHASE OF LFD TV FOR CESTAT, CHANDIGARH	Comp uter Cell			
129	29/0	NIL	EASTERN	UPDATE	DR(J)			



4/20 19	4/20 19		BOOK COMPANY	INVOICE				
129 5/20 19	29/0 4/20 19	III(20)/RC/OIA/ST/BPL- II/479/17	DR. SANDEEP SRIVASTAV A, PRINCIPAL COMMISSIO NER	ST APPEAL- DIARY NO. ST/51124/2018	DR(J)			
129 6/20 19	29/0 4/20 19	NIL	VINAY K. JAIN, AUTHORIZE D COUNCIL	APPELLANT M/S RAGHUNATH ROLLING MILL VS PRINCIPAL COMMISSIONE R REG.	DR(J)	CEN TRA L REG ISTR Y		
129 7/20 19	30/0 4/20 19	14/APRIL/19	RAJEEV KUMAR, ADVOCATE	OA NO. 2363/2018 TITLED AS NARENDRA KR. BAJPAI VS UNION OF INDIA & ORS.	Admin istratio n Sectio n			